

(a) whether Geological Survey of India has conducted a survey for finding mineral deposits in Mandla district of Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) A reserve of 26 million tonnes of bauxite ore has been estimated by G.S.I. in Mandla District. The reserves have been proved in Daikibanda Pahar, Nagrakor Pahar, Chouradadar, Dadargaon, Khamera, Kapripani and Silpuri Dadar Blocks in Mandla District.

Two marble bands have also been demarcated.

Representation of SCs/STs in Board of Directors of Nationalised Banks

5785. SHRI RATILAL KALIDAS VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether representatives of the recognised Scheduled Castes and Scheduled Tribes employees/officers associations have been given representation on the Board of Directors of nationalised banks;

(b) if so, the names of those banks where due representations have been given to SC/ST associations; and

(c) if not, whether some special arrangements are proposed to be made to include them in future?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). Appointment of workman employee director and non-workman employee director on the Boards of nationalised banks is to be made

by the Central Government in consultation with Reserve Bank of India in accordance with the procedure and criteria prescribed in the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970 and 1980. The Schemes do not provide for giving specific representation to the recognised Scheduled Caste and Scheduled Tribe Employees/Officers Association on the boards of the nationalised banks.

[English]

Payment of Motor Claims

5786. SHRIMATI USHA SINHA: Will the Minister of FINANCE be pleased to state:

(a) the average time taken in the Divisional Office of the Oriental Insurance Company Limited at Muzaffarpur, Bihar to pay claims pertaining to motor and third party losses;

(b) the number of claims lodged in the above office during last two years;

(c) the number of pending claims in the above office since one, two and three years, separately; and

(d) the action proposed to be taken against the officials, if any, responsible for delay in payment of claims?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Efforts are made by the Muzaffarpur Divisional Office of the Company to process and finalise the claims in the shortest possible time after completion of all formalities by the insured/claimant. Third Party Losses are attended to by the Company immediately after getting Court's Orders.

(b) The number of claims lodged with Muzaffarpur Divisional office of the Company during the last two years are as under:—

1988	192
1989	351

(c) The information is as under:—

<i>Claims pending for the last</i>	<i>No. of claims</i>
1 year	175
2 years	49
3 years and more	29

(d) Specific instances of delay in settlement of claims, as and when brought to the notice of the Company, are looked into and appropriate action taken.

[*Translation*]

Income Tax Pending Realisation

5788. SHRI RESHAM LAL JANGDE: Will the Minister of FINANCE be pleased to state:

(a) the outstanding amount of Income tax to be recovered as on November, 1989 and March, 1990; and

(b) the total number and the total amount of Income tax evasion detected during 1989 and from January 1990 to March, 1990?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The total arrear and current demand of Income-tax (including Corporation Tax) outstanding at the end of November, 1989 was Rs. 4620.11 crores (provisional). The information for the month of March, 1990 is not available as yet.

(b) During the periods January, 1989 to December, 1989 and January, 1990 to March, 1990, the Income-tax Department conducted

4715 and 1266 searches resulting in seizure of prima-facie unaccounted assets worth Rs. 114.42 crores and Rs. 49.15 crores respectively.

[*English*]

Setting up of A.F.M. Radio Station in Mahe, Pondicherry

5789. SHRIRAMESH CHENNITHALA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government propose to set up a F.M. Radio Station in Mahe (Union Territory of Pondicherry) in the current financial year?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): No, Sir.

Opening of Bank Branches in West Bengal

5790. SHRI BASUDEB ACHARIA: Will the Minister of FINANCE be pleased to state:

(a) whether a number of licences for opening branches in rural and semi-urban areas of West Bengal are pending with the nationalised banks; and

(b) the number of licences for opening branches of banks in the State granted during 1989-90?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). Under the Branch Licensing Policy (1985-90), a total of 690 centres were allotted to banks (including RRBs) for opening of branches in West Bengal. According to the latest information available with RBI, 476 centres were opened upto the 31st of March, 1990. The validity period of pending licences has been extended upto 30th September, 1990, to ensure that bank branches are opened at all